

***Employment opportunities under MGNREGS***

‡2166. SHRI BRIJLAL KHABRI: SHRIMATI MAYA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that success has not yet been achieved in providing 100 days employment opportunities to people who have got employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) the employment provided to each rural family alongwith the number of days respectively in the year 2007-08, 2008-09 and 2009-10;

(c) the reasons for lagging behind the targets; and

(d) the corrective measures adopted to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Employment under Mahatma Gandhi NREGA is provided on demand. The household holding a valid Job Card has to, under Para 9 of Schedule-II of the Act, submit application for work to be entitled to receive employment. Number of days of employment availed by a household under the Act also depends on the availability of other employment opportunities in an area. A worker is free to avail any other employment opportunity available to him.

(b) The average number of days of employment provided per household was 42 days during 2007-08; 48 days during 2008-09 and 54 days during 2009-10

(c) Mahatma Gandhi NREGA provides a legal guarantee for atleast 100 days of wage employment to every rural household in every financial year for doing unskilled manual work on demand. As employment under the Act is provided on demand no targets, as such, can be fixed.

(d) Awareness generation among rural population about their legal rights under the Act has been taken up through intensive IEC activities using print as well as electronic media.

***Funds allocated under MGNREGS in Uttar Pradesh***

‡2167. SHRI SATYAVRAT CHATURVEDI: SHRI MOTILAL VORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount allocated by the Central Government under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) programme in Uttar Pradesh in the year 2009-10 and 2010-11; and

(b) the expenditure details of the allocated amount?

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‡Original notice of the question was received in Hindi.